

**THE GAUHATI HIGH COURT**

( HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH )

**ORDER NO. 44**

Dated Guwahati, the 12<sup>th</sup> May, 2011

**Hon'ble the Chief Justice has been pleased to direct that henceforth the Court Masters shall fix a date in all left over matters as per Court Register so that a reasonable number of cases are fixed in a day.**

By Order,

Sd/- P.K. Saikia,

**REGISTRAR GENERAL**

Memo No. HC. III - 39/2010/ 1894-1907 /G Dated 12<sup>th</sup> May, 2011